



# In The High Court of Manipur at Imphal

[CAUSELIST FOR THURSDAY, THE 24<sup>TH</sup> JANUARY, 2019]

**COURT WILL SIT AFTER RISING OF THE DIVISION BENCH**

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

**COURT NO - 1**

**BEFORE**

**HON'BLE THE CHIEF JUSTICE**

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<b><u>MOTION</u></b>				
1)	CRP(C.R.P. Art.227)/2/2019	THE KAKCHING DISTRICT HEAD QUARTER DEMAND COMMITTEE <b>Vs</b> STATE OF MANIPUR	MR. TH SHASHIKANTA	N KUMARJIT, AG MR. P TAMPHAMANI GA
2)	CRP(C.R.P. Art.227)/4/2019	ATHOKPAM MANGI SINGH <b>Vs</b> ATHOKPAM IBOCHOU MEITEI	MR. TH BABLOO	
<b><u>ADMISSION</u></b>				
3)	WP(C)/741/2013	T ACHOUBA SINGH <b>Vs</b> STATE OF MANIPUR AND ORS	MR. S JENNIFER MR SAMOM IBJEN MR S BRONSON MR. ROMENDRO SHARMA MR. M HEMCHANDRA	GA MR. M SHANTIKUMAR MS N LEMBISANA DEVI MR. L GOJENDRO MR. Y RONELCHANDRA MR. A PREMANANDA
4)	CRP/1/2015	HN KEINAHAL DEVI BY HER LRS <b>Vs</b> P NOREN SINGH AND 20 ORS	MR. H ISHWARLAL	MR. S SACHINDRA
5)	CRP(C.R.P. Art.227)/37/2016 WITH LC RECORD	B SHANTIKUMAR SHARMA <b>Vs</b> B LALJI SHARMA AND 1 ANR	MR. M JOHNY MR GP RONGMEI MR SHARDA Y MR. KH AJIT MS CH RANI DEVI MR KH SANTA	MR. S PRITIBALA MR. N CHANDRAKUMAR MR. S JIBON MR. L SONAMANI

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|-----|---------------------|---|---|---|
| 6)  | Cril. Petn./42/2017 | SMT. YUMNAM (N)<br>NAMEIRAKPAM (O)<br>BILASHINI DEVI<br><b>Vs</b><br>STATE OF MANIPUR | MR. O RATANKUMAR<br>PAOLENMUNG PAITE<br>MR. S BISWAJIT  | MR. RK UMAKANTA,<br>PP(HC)<br>ATHOUBA, PP (HC)                |
| 7)  | Tr.P.(C)/3/2018     | SMT. LEADA HUNGYO<br><b>Vs</b><br>STATE OF MANIPUR                                    | MS. H BISHESHWARI<br>MS ROSEMARY PANMEI<br>PHOKMI REPLUNG<br>MR S THOI THOI<br>MEITEI<br>MR. R DANIEL | MR. S HUNGYO<br>HRANGOO ROZHEMAI<br>MR MAYONKUI NGALUNG<br>GA |
| 8)  | CONT.CAS(C)/3/2018  | TS BETON ANAL<br><b>Vs</b><br>VINEET JOSHI IAS  | MR. M HEMCHANDRA  | MR IROM DENNING<br>MR. L SHASHIBHUSHAN                        |
| 9)  | CRP/6/2018          | WAHENGBAM SUMITRA<br>DEVI<br><b>Vs</b><br>THANGJAM<br>SHARATCHANDRA SINGH             | MS. SH SARJUBALA<br>MR M JIRAN MEETEI<br>MR. M NICKY  | XXX   |
| 10) | Cril. Petn./22/2018 | SURAJ ELANGBAM<br><b>Vs</b><br>WANGKHEM (N)<br>ELANGBAM (O) KALPANA<br>DEVI           | MR. TH MAHIRA   | MS. L REBEDA  |

**HEARING PART HEARD**

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|-----|---|--|------------------------------------|---|
| 11) | CRP(C.R.P.<br>Art.227)/16/2015<br>WITH LC RECORD            | S THABALJAO SINGH<br><b>Vs</b><br>S KOMOL SINGH<br>@KOMOLO SINGH           | MS. L RANIBALA<br>MR. NG PREMKUMAR | MR. K SOMORJIT<br>MR. CH ROBINCHANDRA<br>MR. KH CHONJON<br>MR. TH HENRY<br>MR. TH DEEPAK<br>MR TH HENBA<br>MR. TH MODHU<br>MR. N DAVID<br>MR L OMESHWAR |
| 12) | <b>With</b><br>CRP(C.R.P. Art.227)/2/2016<br>WITH LC RECORD | S THABALJAO SINGH<br><b>Vs</b><br>S KOMOL SINGH                            | MS. L RANIBALA<br>MR. NG PREMKUMAR | MR. N DAVID<br>MR. TH MODHU   |
| 13) | Cril. Petn./24/2017<br><b>FIRST ITEM</b>                    | M/S INDCHEMIE HEALTH<br>SPECIALTIES PVT LTD<br><b>Vs</b><br>UNION OF INDIA | MR. TH MAHIRA<br>DR ASHOK SOROF    | MR S SAMARJEET CGC<br>CGSC  |

**HEARING**

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|-----|-------------------------------|--|------------------|---------------------------|
| 14) | WP(C)/103/2009                | G CHANDRAKUMAR<br>SHARMA<br><b>Vs</b><br>STATE OF MANIPUR AND<br>2 ORS | MR. N JOTENDRO   | GA                        |
| 15) | <b>With</b><br>WP(C)/648/2008 | G.CHANDRAKUMAR<br>SHARMA<br><b>Vs</b><br>STATE OF MANIPUR AND<br>ANR   |                  |                           |
| 16) | WP(C)/158/2009                | MD.FAZLUR RAHMAN<br><b>Vs</b><br>STATE OF MANIPUR AND<br>ANR           | MR. M HEMCHANDRA | GA                        |
| 17) | RSA/4/2010<br>WITH PAPER BOOK | MO IBEMHAL DEVI<br><b>Vs</b><br>L.GOURAHARI SINGH                      | MR. I LALITKUMAR | MR. A BIMOL<br>MR. S SASI |

18)	WP(C)/96/2010	TH.RAJEN SINGH AND 18 ORS <b>Vs</b> STATE OF MANIPUR AND 7 ORS	MR. L SHASHIBHUSHAN	GA MRS MOMOTA DEVI OINAM, ADDL AG
19)	WP(C)/690/2010	PN BHAIGYABATI AND 3 ORS <b>Vs</b> STATE OF MANIPUR AND 4 ORS	MR. M HEMCHANDRA	
20)	WP(C)/548/2011	L NINGTHEMBA AND ORS <b>Vs</b> STATE OF MANIPUR AND 3 ORS	MRS. G PUSHPA	GA
21)	WP(C)/114/2013	TH BIMOLCHANDRA AND 2 ORS <b>Vs</b> STATE OF MANIPUR AND 4 ORS	MR. HS PAONAM	GA MR. L SOMORENDRO ROY
22)	WP(C)/653/2013	MD NASIMUDDIN @ ITHEM <b>Vs</b> STATE OF MANIPUR AND ORS	MS. BABITA TH MR. H MAIPAKSANA MR. N JOTENDRO	MR. Y NIRMOLCHAND MR. L RAJU GA
23)	Crl.Rev.P./16/2014	K BIRAMANGOL SINGH <b>Vs</b> STATE OF MANIPUR	MR. H AJIT MR. S RABINDRA MR. N SAMARJIT MR. E ROBINDRO MR. TH DEEPAK MR. TH RANJIT MR. E NANDO MR. T RAJENDRA	MR. Y ASHANG , PP(HC) MR. KH ATHOUBA GA GA
24)	Cril. Petn./25/2014	KH DHANA SINGH <b>Vs</b> STATE OF MANIPUR AND ORS	MR. L SEVANANDA SHARMA MS. TH PREMLATA MS. L REBIKA MR. M RAKESH	MR A ROSHAN MR P JASWANTA SINGH MR KH IBOCHOUBI SINGH MR. KH ATHOUBA PP(HC) MR. S JHALAJIT PP (HC)
25)	<b>With</b> MC(Cril. Petn.)/4/2014	KH DHANA SINGH <b>Vs</b> STATE OF MANIPUR AND ORS	MR. L SEVANANDA SHARMA	MR. S JHALAJIT PP (HC)
26)	CONT.CAS(C)/222/2014 CASE RECORD NOT RECEIVED FROM SECTION	DR N PRATAPCHANDRA SINGH AND 7 ORS <b>Vs</b> PC LAWNKUNGA AND ANR	MS. BABITA TH MD. MUJIBUR MR. N JOTENDRO	MR. N IBOTOMBI MS. N SAVITRI MR. A ROMMEL MR. M HEMCHANDRA MR. H SURAJ MR. A GOLLY MR. S SASI MR. I NARESHKUMAR MR A PETER MR. H PRABIRKUMAR MR. A BIMOL MR. S RUPACHANDRA, ASG
27)	<b>With</b> MC(CONT.CAS(C))/214/201 7 CASE RECORD NOT RECEIVED FROM SECTION	DR. DILIPKUMAR MUKHERJEE <b>Vs</b> SHRI P.C. LAWMKUNGA	MS. BABITA TH	MS. N SAVITRI

28)	MC(MAF)/1/2015 WITH LC RECORDS	RK RAMPING <b>Vs</b> L CHONGLOI KUKI AND 9 ORS	MR. T RAJENDRA MR. N SAMARJIT	MR. N IBOTOMBI MR. A ROMMEL MR. H RAGHUMANI
29)	<b>With</b> MAF/1/2009 WITH LC RECORDS	R.K.RAMPING <b>Vs</b> L.CHONGLOI AND 9 ORS	MR. E ROBINDRO MR. T RAJENDRO MR. H AJIT	MR. H RAGHUMANI MS. SAVITRI MR. A ROMMEL MR. N IBOTOMBI
30)	<b>With</b> WP(C)/695/2009 WITH LC RECORDS	R.K.RAMPING <b>Vs</b> STATE OF MANIPUR AND 4 ORS	MR. T RAJENDRA	MR. L SHASHIBHUSHAN
31)	CrI.A./8/2017 WITH PAPER BOOKS	USHAM ROBEN SINGH <b>Vs</b> STATE OF MANIPUR	MR. N IBOTOMBI	PP (HC)
32)	<b>With</b> MC(CrI.A.)/7/2017 WITH PAPER BOOKS	USHAM ROBEN SINGH <b>Vs</b> STATE OF MANIPUR	MR. N IBOTOMBI	GA
33)	Cril. Petn./25/2017	SHRI PETER SALAM <b>Vs</b> STATE OF MANIPUR	MR. N IBOTOMBI	MR. SHYAM SHARMA, PP(HC)
34)	Cril. Petn./36/2017	DR. LALLUKHUM FIMATE <b>Vs</b> CBI, ACB IMPHAL BRANCH	PUKHRAMBAM RAMESH KUMAR MR. SERTO T KOM	MR. W DARAKISHORE L USHARANI E LOIYANGAMBA L ILU DEVI MR. K PRADEEP
35)	<b>With</b> CrI.Rev.P./18/2017	DR. THOUDEM TOMCHA SINGH <b>Vs</b> CENTRAL BUREAU OF INVESTIGATION, A.C.B, IMPHAL BRANCH	MR. CH DHANANJOY	MR. W DARAKISHORE L USHARANI DEVI E LOIYANGAMBA MEETEI L ILU DEVI MR. K PRADEEP
36)	<b>With</b> CrI.Rev.P./19/2017	MDS NORDON INC, CANADA <b>Vs</b> CENTRAL BUREAU OF INVESTIGATION	MR. H CHANDRAJIT SHARMA	MR. S SURESH E LOIYANGANBA MEETEI L ILU DEVI L USHARANI DEVI MR. K PRADEEP MR. CH MOMON MR. W NIRANJIT SINGH MR. W DARAKISHORE

37) CRP(C.R.P.  
Art.227)/20/2018

SHRI M. BROJEN SINGH  
**Vs**  
THE PRESIDENT  
KONGPAL STUDENTS  
CLUB

MR. A MOHENDRO

MR. TH MODHU  
MR. N DAVID  
XXX

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. L ANAND 17-01-2019 To 24-01-2019
- 2) MR. KH SAMARJIT 24-01-2019 To 26-01-2019
- 3) MR. L SOMORENDRO ROY 24-01-2019 To 28-01-2019

**SUPPLEMENTARY CAUSE LIST WILL FOLLOW**

**( R.K. MEMCHA DEVI )  
REGISTRAR (JUDL.)**